- 1. Report and Accounts (1988-89) of the Bharat Gold Mines Limited and related papers.
- IJ. Report and Accounts (1988-89) of the Hindustan Zinc Limited, Udaipur and related papers.

श्री राम विलास पासवान: उपसभापति महोदया, मैं आपको अनुमति से श्री दिनेश गोस्वामी जी की ओर से निम्नलिखित पत्र सभापटल पर प्रस्तुत करता हं:

कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी और हिन्दी में) सभा पटल पर रखेंगे:—

- (i) (क) 1988-89 के वर्ष के लिए भारत गोल्ड माइन्स लिमिटेड, का सत्रहवां वार्षिक प्रतिवेदन तथा लेखे. लेखाओं पर लेखापरीक्षकों के प्रतिवेदन तथा उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।
- (ख) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा । [पुस्तकालय में रखे गए। (क) और (ख) के लिए **देखिए** सं॰ एल॰ ्टी॰-258/89]
- (ii) (क) 1988-89 के वर्ष के लिए हिन्दुस्तान ज़िंक लिमिटेड, उदयपुर का तेईसवां वार्पिक प्रतिवेदन तथा लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन तथा उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।
- (ख) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा। [पुस्तकालय में रखे गए। (क) और (ख) के लिए देखिए सं॰ एल टी॰-259/89]
- I. Report and Accounts (1988-89) of the Housing and Urban Development Corporation, Delhi and related papers.
- II. Report and Accounts (1988-89) of the National Buildings Construction Corporation Limited, New Delhi and related papers.
- III. Report and Accounts (1988-89) of the Hindustan Prefab Limited. New Delhi and related papers.

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MA-RAN): I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) (a) Nineteenth Annual Report and Accounts of the Housing and Urban Development Corporation, New Delhi, for the year 1988-89, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-60/89 for (a) and (b)]
- (ii) (a) Twenty-ninth Report Annual and Accounts of the National **Buildings Construction Corpora**tion Limited, New Delhi, for the year 1988-89, together with the Auditor's Report the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-58/89 for (a) and (b)]
- (iii) (a) Inirty-sixth Annual Report and Accounts of the Hindustan Prefab Limited, New Delhi, for the year 1988-89, together with the Auditor's Report on Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-59/89 for (a) and (b)]